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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 34/2018 in IA 35/2018 in TP No. 87/397-398/NCLT/AHM/2016 (New)
CP No. 5/397-398/CLB/MB/2015 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018**

Name of the Company: Shikha Parihar
V/s.
Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act: Rule 53 of NCLT Rules

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT	
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ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant. None present for Respondents in IA 34/2018.

Applicant is directed to serve notice in IA 34/2018 to the Original Respondents and the newly added Respondents along with copy of application in forming the date of hearing and shall file proof of service.

For reply of Respondents, if any, serving a copy in advance to other side ~~in advance~~.

List the matter on 01.03.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 25th day of January, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**